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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ TEST.CAS. 36/2021 & I.A. 4844/2021 (Exemption), I.A. 4845/2021
(Under Order XXXIX Rules 1 & 2 CPC)

MR. MANISH MAHENDRU Petitioner

Through: Mr. Nimish Chib, Advocate

Versus

STATE & ORS. Respondents

Through: None.

CORAM:

HON'BLE MR. JUSTICE MANOJ KUMAR OHRI

ORDER

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06.04.2021

1. The Hon'ble Judge is not holding the Court today.
2. List on 16th April, 2021.

By order

(Court Master)

APRIL 6, 2021

p'ma

Click here to check corrigendum, if any